

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 13(kol)/2008

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Sushma Bajoria & Anr.-Versus-Binaguri Investments Pvt. Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalys Dasgupta } Adv. for  
2. Dibamath Dey } Resd-1, 2 & 9.  
3. J. Pattanayak, PCS.

1. MR. JISHNU CHOWDHURY, Adv }  
2. MR. SAUMABHO GHOSE, Adv }  
3. MR. A. AGARWALLA, Adv }  
4. MISS. FARNAL NASTIM, Adv }  
**ORDER**

petitioner

F. Naskar  
16/1/18

Ld. Counsel for the petitioner as also Ld. Pr. C.Ss for Respondents 1,2 and 9 are present.

Ld. Counsel for the petitioner made a request for time to be given for filing reply to I.A. No.128/KB/2017. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite party. Thereafter rejoinder may be filed within 15 days with a copy in advance to the opposite party.

List on 07.03.2018 for argument along with the main C.P.

sd

(Jinan K.R.)  
Member (Judicial)

sd

(V.P. Singh)  
Member (Judicial)